

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6437
ANSWERED ON:15.05.2012
INFILTRATION OF BANGLADESHIS
Gohain Shri Rajen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that anti-national activists have been engaging in bringing illegal Bangladeshi migrants into the country and settling them in the reserved forest area of the North East;
- (b) if so, the details thereof;
- (c) whether the Government is aware about detection of a large number of Bangladeshi nationals with lethal weapons and Bangladeshi SIM card etc. with the initiative of the NGO `Rail Jatri Mancha` of Koliabor on 12 March 2012 at Jakhlabandha railway station in Assam;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There is no such report. However, the powers of identification and deportation of illegally staying foreign nationals including Bangladeshi nationals have been delegated to the State Governments and Union Territories Administrations under Section 3 (2) (c) of the foreigners Act. Detection and deportation of such illegal immigrants is continuous process. Thirty six (36) additional foreigners Tribunals have been set up in the State of Assam for detection of illegal Bangladeshi migrants.

Besides, Government has taken steps for strengthening of the Border Security Force and equipping them with modern equipments, reduction of gaps between the border posts and intensified patrolling. The border fence along the Bangladesh border is being strengthened and a scheme for flood lighting along the border is being implemented. The issue of illegal migrants from Bangladesh is regularly taken up at various for a and steps have been taken for coordinated patrolling, identification of vulnerable gaps, strengthening of riverine patrolling etc. Government of Bangladesh has also been urged to take effective steps to check the illegal movement of their nationals into India, especially through vulnerable and riverine areas. The strengthening of security and erection of fencing along Indo-Bangladesh border has helped in curbing illegal migration from Bangladesh to India effectively.

(c) to (e): As per report, on March 17, 2012, Police detained some suspected persons from Jakhlabandha Railway Station, Police Station Jakhlabandha, District Nagaon, Assam. They were brought to Dhubri Police Station on March 18, 2012 and later, all were released after verification, as they were reportedly Indian nationals.